

तथापि इसमें से कुछ हथकरघा अधिकारियों के माध्यम से रेजगार भी ले रहे हैं।

#### Conference of Handloom Weavers

487. SHRI GURUDAS DAS  
GUPTA:  
SHRI N. E. BALARAM:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government are aware of the massive conference of handloom weavers organised in Madras in May, 1992;

(b) if so, whether some measures have been suggested at the above conference for modernisation of handlooms and the rehabilitation of weavers; and

(c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) Yes, Sir.

(c) It was recommended, *inter-alia*, to enhance the quantum of assistance under modernisation of looms upto Rs. 10,000/-. Government has revised assistance available under the modernisation of looms scheme upwards. Assistance is available upto Rs. 8000/- for Jacquard/Pedal looms.

Government is in agreement with the general recommendation for extensive efforts of rehabilitation of the weavers and has provided adequate outlays for welfare and developmental schemes aimed at providing sustained and regular employment to the handloom weavers.

#### Group insurance scheme for powerloom, handloom, etc.

488. SHRI RAMDAS AGARWAL:  
Will the Minister of TEXTILES be pleased to state:

(a) whether Government have decided to introduce Group Insurance Scheme for

powerloom, handloom and similar other works in collaboration with the L.I.C. of India during 1992-93;

(b) if so, what are the details thereof and which Authority would administer the above schemes; and

(c) What is the expenditure likely to be earmarked for this purpose during 1992-93 indicating separately the shares of State Governments and Central assistance in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) As per the scheme approved by the Government of India, handloom and powerloom workers are eligible to get an insurance cover for Rs. 10,000 on an annual premium of Rs. 120 to be shared equally between the worker, the Central Government and the State Government. The Scheme would be administered by the State Government.

(c) There is a budget provision of Rs. 600 lakhs for the Handlooms and Rs. 75 lakhs for Powerlooms in the Government of India budget, Share of State Government will be as per number of workers covered.

#### Closure of sick textiles mills

489. SHRI VITHALBHAI M. PATEL: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government have prepared a plan to close down some of the sick textile mills in the country;

(b) if so, the number of sick textile mills which are proposed to be closed in different States, state-wise.

(c) the number of workers who are likely to be retrenched as a result thereof, State-wise.

(d) the compensation proposed to be given to the workers of the above sick textile mills.